

[Mr. Chairman]

constitution of a National Monuments Commission for the conservation of ancient monuments and objects of archaeological, historical or artistic interest”.

The motion was adopted.

Shri Narasimhan: I introduce the Bill.

Mr. Chairman: There are two Bills in the name of Shri Ajit Singh Sarhadi. He is absent.

15:40½ hrs.

CONVERTS MARRIAGE DISSOLUTION BILL*

by Shri Prakash Vir Shastri

श्री प्रकाश वीर शास्त्री (गुड़गांव) : मैं प्रस्ताव करता हूँ कि एक धर्म छोड़ कर दूसरा धर्म ग्रहण करने वालों के कुछ परिस्थितियों में विवाह विच्छेद करने का उपबन्ध करने वाले बिल को पेश करने की अनुमति दी जाय ।

Mr. Chairman: The question is:

“That leave be granted to introduce a Bill to make provision for dissolution of marriages under certain circumstances of converts from one religion to another”.

The motion was adopted.

श्री प्रकाश वीर शास्त्री : मैं बिल को प्रस्तुत करता हूँ ।

15:40½ hrs.

RESTRICTIONS ON EDIBLE OILS (FOR MANUFACTURE OF SOAP) BILL*

by Shri Jhulan Sinha

Shri Jhulan Sinha (Siwan): I beg to move for leave to introduce a Bill

to impose certain restrictions on the use of edible oils for the manufacture of soap in India.

Mr. Chairman: The question is:

“That leave be granted to introduce a Bill to impose certain restrictions on the use of edible oils for the manufacture of soap in India.”

The motion was adopted.

Shri Jhulan Sinha: I introduce the Bill.

15:41 hrs.

DEFENCE FORCES PROVISIONS BILL*

by Shri Jhulan Sinha

Shri Jhulan Sinha (Siwan): I beg to move for leave to introduce a Bill to provide for the supply of more wholesome articles of food for the Defence Forces.

Mr. Chairman: The question is:

“That leave be granted to introduce a Bill to provide for the supply of more wholesome articles of food for the Defence Forces”.

The motion was adopted.

Shri Jhulan Sinha: I introduce the Bill.

15:41½ hrs.

RESTORATION OF PLACES OF RELIGIOUS WORSHIP BILL*

by Shri Prakash Vir Shastri

श्री प्रकाश वीर शास्त्री : (गुड़गांव) मैं प्रस्ताव करता हूँ कि कुछ व्यक्तियों अथवा जातियों के कब्रों में विद्यमान धार्मिक पूजा के स्थानों को उनके मूल स्वामियों को लौटने का उपबन्ध करने वाले बिल को पेश करने की अनुमति दी जाए ।